



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE**

Appeal No. 48/2019

Tanaji Gambhire

... Applicant

V/s.

Principal Secretary

Environment Department & Ors.

... Respondents

**REPLY AFFIDAVIT BY RESPONDENT NO. 2,
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT
AUTHORITY**

I, Dattatray Suryakant Bhalerao, working as Scientist II & Under Secretary, Environment and Climate Change Department, Government of Maharashtra do hereby state on solemn affirmation as under –

I am well conversant with the facts of the present case and I am competent to swear this Affidavit based upon the records available with this office.



1. It is submitted that at the very outset this respondent denies each averment made in the present appeal which is contrary to and inconsistent with the averments made and the facts stated in the present reply. It is submitted that nothing stated in the appeal may be deemed to have been admitted by this respondent unless and until the same has been admitted by the respondent.
2. The present Appeal is seeking to cancel the environment clearance dated 07.05.2019 granted by SEIAA to the Respondent No. 9-M/s. Raviraj Reality PP for their Residential building construction project named and styled as "Vitoria Lagoon", Survey Nos. 2A/7A (CTS No. 8) at Village: Bopodi, Taluka: Haveli, District: Pune within the limits of PMC on the basis of project is affected by prohibited blue flood line zone of Mula River wherein construction activity is prohibited and that the impugned EC is ex post facto.
3. The application for the EC was considered by the SEAC-III in its 80th meeting held on the 15.01.2019 and after appraisal of proposal, it was recommended for grant of EC to the SEIAA. A copy of the minutes of 80th meeting is attached herewith and marked as annexure **Annexure-I**.
4. SEIAA has considered the proposal in its 165th meeting held on 25.04.2019 and after deliberation SEIAA decided to grant the



Environment Clearance. Copy of the SEIAA 165th Minutes of Meeting dated 25.04.2019 is attached herewith and marked as **Annexure-II.**

5. SEIAA has granted the EC based on the Form 1,1A and other documents submitted by the PP. SEIAA has granted the Environment Clearance vide dated 07.05.2019 on following General Condition and PP as well as Local Authority have to abide by the same -

“V. The height, Construction built up area of proposed construction shall be in accordance with the existing FSI/FAR norms of the urban local body & it should ensure the same along with survey number before approving layout plan & before according commencement certificate to proposed work. Plan approving authority should also ensure the zoning permissibility for the proposed project as per the approved development plan of the area.”

6. In light of the above averments, this respondent craves leave to file any additional reply as and when required. It is respectfully prayed that Environment Department shall abide by any orders and directions issued by the Hon'ble Tribunal.

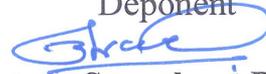


Whatever is stated above is true and correct to the best of my knowledge, ability and belief and I affirm it to be true.

Mumbai

Date

Deponent



Dattatray Suryakant Bhalerao

Scientist II & Under Secretary,

Environment and Climate Change Department,

Government of Maharashtra



VERIFICATION

I, Dattatray Suryakant Bhalerao, Scientist II & Under Secretary, Environment and Climate Change Department, Government of Maharashtra, having my office address at room no. 217, 2nd floor, Mantralaya, Mumbai – 400 032 do hereby verify and declare that the statements made in the aforesaid paras are true and correct to the best of my knowledge and information and I believe the same to be true and that no material is has been concealed therefrom.

Solemnly affirmed on this 25th day of Jan, 2023 at Mumbai.

I know deponent.

(Sanjay Sardareshkar)
Under Secretary, Environment
& Climate Change Deptt.
Mantralaya, Mumbai

Deponent

(Signature)
Dattatray Suryakant Bhalerao

Scientist II & Under Secretary,

Environment and Climate Change Department,

Government of Maharashtra

SOLEMNLY AFFIRMED

BEFORE ME BY DEPONENT

SHRI Dattatray Suryakant Bhalerao

WHO IS IDENTIFIED

BY SHRI Sanjay Sardareshkar.

(Signature)
25/01/2023

Joint Secretary
Government of Maharashtra
Law and Judiciary Department
Mantralaya, Mumbai 400 032



Agenda for 80th SEAC-3 meeting

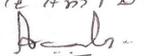
SEAC Meeting number: 80 Meeting Date January 15, 2019

Subject: Environment Clearance for Environment Clearance for Proposed Residential Development at "Vitoria Lagoon", CTS No. 8, S. No. 2A/7A, Bopodi, Pune by M/s. Raviraj Reality.

Is a Violation Case: No

1.Name of Project	Proposed Residential Development at "Vitoria Lagoon", CTS No. 8, S. No. 2A/7A, Bopodi, Pune by M/s. Raviraj Reality.
2.Type of institution	Private
3.Name of Project Proponent	Mr. Nitin Bhosale
4.Name of Consultant	Vk:e environmental LLP, Pune
5.Type of project	Building Construction Project-Residential Project
6.New project/expansion in existing project/modernization/diversification in existing project	Not applicable
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	Not applicable
8.Location of the project	CTS No. 8, S. No. 2A/7A, Bopodi, Pune
9.Taluka	Haveli
10.Village	Bopodi
Correspondence Name:	Mr. Nitin Bhosale
Room Number:	Office No. 1 to 5
Floor:	-
Building Name:	Raviraj Realty,Millennium Star
Road/Street Name:	Dhole Patil Road
Locality:	Pune
City:	Pune
11.Area of the project	PMC
12.IOD/IOA/Concession/Plan Approval Number	Approved IOD/IOA/Concession/Plan Approval Number: CC/1290/18, DPO/Zone No. 6 dated 30/07/2018 Approved Built-up Area: 40688.68
13.Note on the initiated work (If applicable)	Plinth certificate received on 01/03/2017
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	NA
15.Total Plot Area (sq. m.)	17032.11
16.Deductions	7705.46
17.Net Plot area	9326.65
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 21565.97 b) Non FSI area (sq. m.): 19122.71 c) Total BUA area (sq. m.): 40688.68
18 (b).Approved Built up area as per DCR	Approved FSI area (sq. m.): In Process Approved Non FSI area (sq. m.): In Process Date of Approval: 16-10-2018
19.Total ground coverage (m2)	1311.98
20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	14.07 % on net plot area
21.Estimated cost of the project	850000000

22.Number of buildings & its configuration

 Joy S.Thakur (Secretary SEAC-III)	SEAC Meeting No: 80 Meeting Date: January 15, 2019	Page 110 of 120	Name: K. Anil Kale  Signature: Shri. Anil Kale (Chairman SEAC-III)
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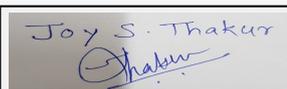
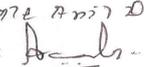
Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)
1	A Building	2p+Stilt+22	76
2	B Building	2p+Stilt+22	76
3	C Building	2p+Stilt+15	55
4	Club House	G+1	6.85

23.Number of tenants and shops	Residential: 322
24.Number of expected residents / users	Residential: 1610
25.Tenant density per hectare	189/Ha
26.Height of the building(s)	
27.Right of way (Width of the road from the nearest fire station to the proposed building(s))	18 m wide road for Nearest Fire Station (Aundh Fire Station : 2.01 km)
28.Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	9 m
29.Existing structure (s) if any	NA
30.Details of the demolition with disposal (If applicable)	NA

31.Production Details

Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable

32.Total Water Requirement

 Joy S.Thakur (Secretary SEAC-III)	SEAC Meeting No: 80 Meeting Date: January 15, 2019	Page 111 of 120	Name: Kote Anil D. Signature:  Shri. Anil Kale (Chairman SEAC-III)
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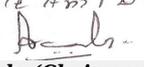
Dry season:	Source of water	PMC							
	Fresh water (CMD):	145							
	Recycled water - Flushing (CMD):	72							
	Recycled water - Gardening (CMD):	14							
	Swimming pool make up (Cum):	12							
	Total Water Requirement (CMD) :	243							
	Fire fighting - Underground water tank(CMD):	200							
	Fire fighting - Overhead water tank(CMD):	20 for A building, 10 for B & C building							
	Excess treated water	90							
Wet season:	Source of water	PMC							
	Fresh water (CMD):	145							
	Recycled water - Flushing (CMD):	72							
	Recycled water - Gardening (CMD):	00							
	Swimming pool make up (Cum):	12							
	Total Water Requirement (CMD) :	229							
	Fire fighting - Underground water tank(CMD):	200							
	Fire fighting - Overhead water tank(CMD):	20 for A building, 10 for B & C building							
	Excess treated water	104							
Details of Swimming pool (If any)	Volume of Swimming Tank : 114 m3 Capacity of Swimming Tank : 12 m3/day								
33.Details of Total water consumed									
Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)		
	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total
Domestic	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

Joy S. Thakur

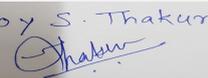
 Joy S.Thakur (Secretary
 SEAC-III)

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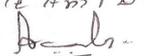
Name: K. Anil Kale

 Signature: Shri. Anil Kale (Chairman
 SEAC-III)

34. Rain Water Harvesting (RWH)	Level of the Ground water table:	Post monsoon 3.92 m bgl, Pre-monsoon 5.92 m bgl
	Size and no of RWH tank(s) and Quantity:	NA
	Location of the RWH tank(s):	NA
	Quantity of recharge pits:	4 Nos.
	Size of recharge pits :	Recharge Pit = 2 x 2 x 2 m. Bore well 0.178 m diameter and 40 meter depth , silting chamber 1 x 1 x 1 m.
	Budgetary allocation (Capital cost) :	Rs. 2,77,200/-
	Budgetary allocation (O & M cost) :	Rs. 40,000/-
	Details of UGT tanks if any :	For Domestic Purpose : 181 KLD For Drinking Purpose : 36 KLD For Flushing Purpose : 109 KLD For Fire Fighting Purpose : 200 KLD
35. Storm water drainage	Natural water drainage pattern:	NA
	Quantity of storm water:	15.05 cum/minute
	Size of SWD:	450 mm dia.
Sewage and Waste water	Sewage generation in KLD:	195
	STP technology:	MBBR
	Capacity of STP (CMD):	200
	Location & area of the STP:	120 sq.m.
	Budgetary allocation (Capital cost):	Rs. 57,20,000/-
	Budgetary allocation (O & M cost):	Rs. 9,50,000/-
36. Solid waste Management		
Waste generation in the Pre Construction and Construction phase:	Waste generation:	20 (Wet+Dry)
	Disposal of the construction waste debris:	The entire construction waste will be used within the site for leveling purposes and base course preparation of internal approach roads.
Waste generation in the operation Phase:	Dry waste:	322 kg/day
	Wet waste:	483 kg/day
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	24.6 kg/day
	Others if any:	E-Waste = 805 kg/year

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Mode of Disposal of waste:	Dry waste:	Will be Handed Over to authorized vendor
	Wet waste:	Will be treated in onsite organic waste converter (OWC)
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	NA
	Others if any:	E-waste - Will be handed over to authorized recycler for further handling & disposal purpose
Area requirement:	Location(s):	On Ground
	Area for the storage of waste & other material:	12
	Area for machinery:	36
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Rs.14,75,000/-
	O & M cost:	Rs.3,20,000/-

37. Effluent Characteristics

Serial Number	Parameters	Unit	Inlet Effluent Characteristics	Outlet Effluent Characteristics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

38. Hazardous Waste Details

Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal
1	Not applicable						

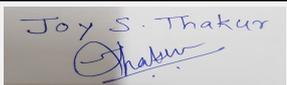
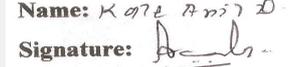
39. Stacks emission Details

Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

40. Details of Fuel to be used

Serial Number	Type of Fuel	Existing	Proposed	Total
1	Not applicable	Not applicable	Not applicable	Not applicable

41. Source of Fuel	Not applicable
42. Mode of Transportation of fuel to site	Not applicable

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43.Green Belt Development	Total RG area :	1212.00 Sq.m
	No of trees to be cut :	NA
	Number of trees to be planted :	128 nos proposed, Existing tress on site :44
	List of proposed native trees :	Please Refer Below list of native trees
	Timeline for completion of plantation :	At the end of construction phase

44.Number and list of trees species to be planted in the ground

Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance
1	Syzygium cumini	Jambhul tree	10	A large size tree with dense foliage provides shade along roads, wood is water resistant and attracts a variety of birds
2	Millingtonia hortensis	Indian cork tree	10	A columnar, evergreen tree grows well in both dry and moist regions
3	Langerstromia flos-regineae	Tamhan	10	State flower tree of Maharashtra, Medium sized tree, beautiful purple flowers, grows well in both dry and humid climate
4	Pongamia pinnata	Karanj	10	Large tree good for stopping soil erosion along canal banks
5	Azadirachta indica	Neem	10	A medium to large size hardy tree which stand in drought conditions, Air purifying quality, Attain a much larger size in dry regions.
6	Cassia fistula	Bahava	12	Small deciduous tree, Excellent bright flowering tree for arid regions
7	Ficus benjamina	Weeping fig	10	Medium sized evergreen tree with elegant appearance and moderate water requirement.
8	Plumeria alba	Champa	16	Ornamental flowering tree
9	Michella champaca	Sonchapha	10	Medium sized evergreen tree, fragrant yellow flowers, Butterfly host plant
10	Polyathia longifolia	Ashoka	10	Large evergreen tree, Effective in decreasing noise pollution
11	Mangifera indica	Mango	10	Large evergreen and fruit bearing tree
12	Albizia lebeck	Shirish	10	Shady, large tree, ball shaped flowers

45.Total quantity of plants on ground

46.Number and list of shrubs and bushes species to be planted in the podium RG:

Serial Number	Name	C/C Distance	Area m2
1	NA	NA	NA

47.Energy

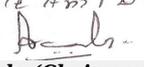
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Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	19.97 KW
	DG set as Power back-up during construction phase	1 DG set of 25 KVA
	During Operation phase (Connected load):	33.28 KW
	During Operation phase (Demand load):	1380.77 KVA
	Transformer:	2 nos. X 630 KVA capacity
	DG set as Power back-up during operation phase:	1 DG set of 250 KVA
	Fuel used:	HSD
	Details of high tension line passing through the plot if any:	NA

48. Energy saving by non-conventional method:

Total Energy Saving : i.e. (19.98 % Savings)

49. Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
1	1. As per MSEDCL requirements, we planned to use high efficiency Transformer & to reduce losses. Losses for Transformer will be as per IS standards & ECBC norms. 2. We are planning to keep power factor of the common load installation near unity. 3. Following are the Energy efficient fixtures should be used in our project for energy conservation :- 3.1 Energy efficient LED fixtures are proposed for bracket lights provided of all buildings. 3.2 LED lighting fixtures are proposed for general light	19.98

50. Details of pollution control Systems

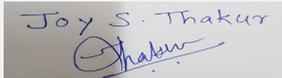
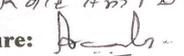
Source	Existing pollution control system	Proposed to be installed
Not applicable	Not applicable	Not applicable

Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Rs. 14,55,800/-
	O & M cost:	Rs. 72,800/-

51. Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
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1	Air Environment	Erosion control - dust suppression measures, barricading and top soil preservation	19.65
2	Land	Labour Camp toilets & sanitation	4.80
3	Health and Safety	Labour Safety Equipments and training	4.00
4	Facility	Disinfection and Health Check-ups	0.51
5	Environment Management	Environmental Monitoring	1.85

b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	Sewage Treatment Plant	MBBR Technology	57.20	9.50
2	Solid Waste Management	OWC	14.75	3.20
3	Landscaping	Development and Maintenance	9.08	0.90
4	Rain Water Harvesting	Recharge pits with bore well	2.77	0.40
5	Energy Saving	Solar PV panels	14.56	0.73
6	Environmental Monitoring	-	-	1.82

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

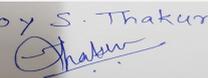
Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

No Information Available

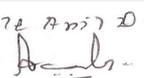
53.Traffic Management

	Nos. of the junction to the main road & design of confluence:	Proposed site is located at Bopodi. The road network within the site has been designed to cater to the traffic loads of the project.
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Joy S.Thakur (Secretary SEAC-III)

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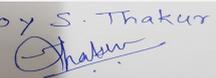
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Parking details:	Number and area of basement:	NA
	Number and area of podia:	1 number of podia of 2298.49 m ²
	Total Parking area:	3751.30 sq.m.
	Area per car:	12.5 sq.m.
	Area per car:	12.5 sq.m.
	Number of 2-Wheelers as approved by competent authority:	644
	Number of 4-Wheelers as approved by competent authority:	161
	Public Transport:	Yes. Exiting Public Transport present up to project site.
	Width of all Internal roads (m):	6 m wide internal road is provided and 9 m turning radius will be provided.
CRZ/ RRZ clearance obtain, if any:	NA	
Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	NA	
Category as per schedule of EIA Notification sheet	8a building and construction project	
Court cases pending if any	NA	
Other Relevant Informations	The project area is in a residential zone. Proposed project consists of 3 residential buildings having 322 flats.	
Have you previously submitted Application online on MOEF Website.	No	
Date of online submission	-	

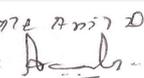
SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Environmental Impacts of the project	Satisfactory.
Water Budget	Satisfactory.
Waste Water Treatment	Satisfactory.
Drainage pattern of the project	Satisfactory.
Ground water parameters	Satisfactory.
Solid Waste Management	Satisfactory.

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Air Quality & Noise Level issues	Satisfactory.
Energy Management	Satisfactory.
Traffic circulation system and risk assessment	Satisfactory.
Landscape Plan	Satisfactory.
Disaster management system and risk assessment	Satisfactory.
Socioeconomic impact assessment	Satisfactory.
Environmental Management Plan	Satisfactory.
Any other issues related to environmental sustainability	Satisfactory.

Brief information of the project by SEAC

PP submitted their application for prior Environmental clearance for total plot area of 17032.11 Sq.Mtrs, FSI area of 21565.97 Sq.Mtrs. Non FSI area of 19122.71 Sq.Mtrs and total BUA of 40688.68 Sq.Mtrs.

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a)B2.

DECISION OF SEAC

During discussion following points emerged:

1. PP to submit Fire NOC and Garden NOC.
2. PP to submit undertaking for retaining of existing trees. PP to revise RG plan along with tree plantation plan adding local species of fruit bearing trees.

SEAC decided to **recommend** the proposal for prior environmental Clearance, subject to PP complying with the above conditions.

Specific Conditions by SEAC:

- 1) PP to submit Fire NOC and Garden NOC.
- 2) PP to submit undertaking for retaining of existing trees. PP to revise RG plan along with tree plantation plan adding local species of fruit bearing trees.

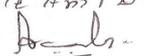
FINAL RECOMMENDATION

Joy S. Thakur


Joy S.Thakur (Secretary
SEAC-III)

SEAC Meeting No: 80 Meeting Date: January
15, 2019

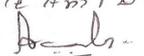
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Name: K. Anil Kale


Shri. Anil Kale (Chairman
SEAC-III)

SEAC-III have decided to recommend the proposal to SEIAA for Prior Environmental clearance subject to above conditions

SEAC-AGENDA-00000000196

 Joy S.Thakur (Secretary SEAC-III)	SEAC Meeting No: 80 Meeting Date: January 15, 2019	Page 120 of 120	Name: K 072 Anil D.  Signature: Shri. Anil Kale (Chairman SEAC-III)
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165 th Meeting of SEIAA (Day-1)

SEIAA Meeting number: 165 Meeting Date April 25, 2019

Subject: Environment Clearance for Environment Clearance for Proposed Residential Development at "Vitoria Lagoon", CTS No. 8, S. No. 2A/7A, Bopodi, Pune by M/s. Raviraj Reality.

Is a Violation Case: No

1.Name of Project	Proposed Residential Development at "Vitoria Lagoon", CTS No. 8, S. No. 2A/7A, Bopodi, Pune by M/s. Raviraj Reality.
2.Type of institution	Private
3.Name of Project Proponent	Mr. Nitin Bhosale
4.Name of Consultant	Vk:e environmental LLP, Pune
5.Type of project	Building Construction Project-Residential Project
6.New project/expansion in existing project/modernization/diversification in existing project	Not applicable
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	Not applicable
8.Location of the project	CTS No. 8, S. No. 2A/7A, Bopodi, Pune
9.Taluka	Haveli
10.Village	Bopodi
Correspondence Name:	Mr. Nitin Bhosale
Room Number:	Office No. 1 to 5
Floor:	-
Building Name:	Raviraj Realty,Millennium Star
Road/Street Name:	Dhole Patil Road
Locality:	Pune
City:	Pune
11.Area of the project	PMC
12.IOD/IOA/Concession/Plan Approval Number	Approved IOD/IOA/Concession/Plan Approval Number: CC/1290/18, DPO/Zone No. 6 dated 30/07/2018 Approved Built-up Area: 40688.68
13.Note on the initiated work (If applicable)	Plinth certificate received on 01/03/2017
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	NA
15.Total Plot Area (sq. m.)	17032.11
16.Deductions	7705.46
17.Net Plot area	9326.65
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 21565.97 b) Non FSI area (sq. m.): 19122.71 c) Total BUA area (sq. m.): 40688.68
18 (b).Approved Built up area as per DCR	Approved FSI area (sq. m.): In Process Approved Non FSI area (sq. m.): In Process Date of Approval: 16-10-2018
19.Total ground coverage (m2)	1311.98
20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	14.07 % on net plot area
21.Estimated cost of the project	850000000

22.Number of buildings & its configuration

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Shri. Anil Diggikar (Member Secretary SEIAA)			Shri Mukund Athawale (Chairman SEIAA)

Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)	
1	A Building	2p+Stilt+22	76	
2	B Building	2p+Stilt+22	76	
3	C Building	2p+Stilt+15	55	
4	Club House	G+1	6.85	
23.Number of tenants and shops		Residential: 322		
24.Number of expected residents / users		Residential: 1610		
25.Tenant density per hectare		189/Ha		
26.Height of the building(s)				
27.Right of way (Width of the road from the nearest fire station to the proposed building(s))		18 m wide road for Nearest Fire Station (Aundh Fire Station : 2.01 km)		
28.Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation		9 m		
29.Existing structure (s) if any		NA		
30.Details of the demolition with disposal (If applicable)		NA		
31.Production Details				
Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable
32.Total Water Requirement				

			
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Dry season:	Source of water	PMC							
	Fresh water (CMD):	145							
	Recycled water - Flushing (CMD):	72							
	Recycled water - Gardening (CMD):	14							
	Swimming pool make up (Cum):	12							
	Total Water Requirement (CMD) :	243							
	Fire fighting - Underground water tank(CMD):	200							
	Fire fighting - Overhead water tank(CMD):	20 for A building, 10 for B & C building							
	Excess treated water	90							
Wet season:	Source of water	PMC							
	Fresh water (CMD):	145							
	Recycled water - Flushing (CMD):	72							
	Recycled water - Gardening (CMD):	00							
	Swimming pool make up (Cum):	12							
	Total Water Requirement (CMD) :	229							
	Fire fighting - Underground water tank(CMD):	200							
	Fire fighting - Overhead water tank(CMD):	20 for A building, 10 for B & C building							
	Excess treated water	104							
Details of Swimming pool (If any)	Volume of Swimming Tank : 114 m3 Capacity of Swimming Tank : 12 m3/day								
33.Details of Total water consumed									
Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)		
	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total
Domestic	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

34.Rain Water Harvesting (RWH)	Level of the Ground water table:	Post monsoon 3.92 m bgl, Pre-monsoon 5.92 m bgl
	Size and no of RWH tank(s) and Quantity:	NA
	Location of the RWH tank(s):	NA
	Quantity of recharge pits:	4 Nos.
	Size of recharge pits :	Recharge Pit = 2 x 2 x 2 m. Bore well 0.178 m diameter and 40 meter depth , silting chamber 1 x 1 x 1 m.
	Budgetary allocation (Capital cost) :	Rs. 2,77,200/-
	Budgetary allocation (O & M cost) :	Rs. 40,000/-
	Details of UGT tanks if any :	For Domestic Purpose : 181 KLD For Drinking Purpose : 36 KLD For Flushing Purpose : 109 KLD For Fire Fighting Purpose : 200 KLD
35.Storm water drainage		
35.Storm water drainage	Natural water drainage pattern:	NA
	Quantity of storm water:	15.05 cum/minute
	Size of SWD:	450 mm dia.
Sewage and Waste water		
Sewage and Waste water	Sewage generation in KLD:	195
	STP technology:	MBBR
	Capacity of STP (CMD):	200
	Location & area of the STP:	120 sq.m.
	Budgetary allocation (Capital cost):	Rs. 57,20,000/-
	Budgetary allocation (O & M cost):	Rs. 9,50,000/-
36.Solid waste Management		
Waste generation in the Pre Construction and Construction phase:	Waste generation:	20 (Wet+Dry)
	Disposal of the construction waste debris:	The entire construction waste will be used within the site for leveling purposes and base course preparation of internal approach roads.
Waste generation in the operation Phase:	Dry waste:	322 kg/day
	Wet waste:	483 kg/day
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	24.6 kg/day
	Others if any:	E-Waste = 805 kg/year

Mode of Disposal of waste:	Dry waste:	Will be Handed Over to authorized vendor
	Wet waste:	Will be treated in onsite organic waste converter (OWC)
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	NA
	Others if any:	E-waste - Will be handed over to authorized recycler for further handling & disposal purpose
Area requirement:	Location(s):	On Ground
	Area for the storage of waste & other material:	12
	Area for machinery:	36
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Rs.14,75,000/-
	O & M cost:	Rs.3,20,000/-

37. Effluent Characteristics

Serial Number	Parameters	Unit	Inlet Effluent Characteristics	Outlet Effluent Characteristics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

38. Hazardous Waste Details

Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal
1	Not applicable						

39. Stacks emission Details

Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

40. Details of Fuel to be used

Serial Number	Type of Fuel	Existing	Proposed	Total
1	Not applicable	Not applicable	Not applicable	Not applicable
41. Source of Fuel		Not applicable		
42. Mode of Transportation of fuel to site		Not applicable		

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43.Green Belt Development	Total RG area :	1212.00 Sq.m
	No of trees to be cut :	NA
	Number of trees to be planted :	128 nos proposed, Existing tress on site :44
	List of proposed native trees :	Please Refer Below list of native trees
	Timeline for completion of plantation :	At the end of construction phase

44.Number and list of trees species to be planted in the ground

Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance
1	Syzygium cumini	Jambhul tree	10	A large size tree with dense foliage provides shade along roads, wood is water resistant and attracts a variety of birds
2	Millingtonia hortensis	Indian cork tree	10	A columnar, evergreen tree grows well in both dry and moist regions
3	Langerstromia flos-regineae	Tamhan	10	State flower tree of Maharashtra, Medium sized tree, beautiful purple flowers, grows well in both dry and humid climate
4	Pongamia pinnata	Karanj	10	Large tree good for stopping soil erosion along canal banks
5	Azadirachta indica	Neem	10	A medium to large size hardy tree which stand in drought conditions, Air purifying quality, Attain a much larger size in dry regions.
6	Cassia fistula	Bahava	12	Small deciduous tree, Excellent bright flowering tree for arid regions
7	Ficus benjamina	Weeping fig	10	Medium sized evergreen tree with elegant appearance and moderate water requirement.
8	Plumeria alba	Champa	16	Ornamental flowering tree
9	Michella champaca	Sonchapha	10	Medium sized evergreen tree, fragrant yellow flowers, Butterfly host plant
10	Polyathia longifolia	Ashoka	10	Large evergreen tree, Effective in decreasing noise pollution
11	Mangifera indica	Mango	10	Large evergreen and fruit bearing tree
12	Albizia lebeck	Shirish	10	Shady, large tree, ball shaped flowers

45.Total quantity of plants on ground

46.Number and list of shrubs and bushes species to be planted in the podium RG:

Serial Number	Name	C/C Distance	Area m2
1	NA	NA	NA

47.Energy

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Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	19.97 KW
	DG set as Power back-up during construction phase	1 DG set of 25 KVA
	During Operation phase (Connected load):	33.28 KW
	During Operation phase (Demand load):	1380.77 KVA
	Transformer:	2 nos. X 630 KVA capacity
	DG set as Power back-up during operation phase:	1 DG set of 250 KVA
	Fuel used:	HSD
	Details of high tension line passing through the plot if any:	NA

48. Energy saving by non-conventional method:

Total Energy Saving : i.e. (19.98 % Savings)

49. Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
1	1. As per MSEDCL requirements, we planned to use high efficiency Transformer & to reduce losses. Losses for Transformer will be as per IS standards & ECBC norms. 2. We are planning to keep power factor of the common load installation near unity. 3. Following are the Energy efficient fixtures should be used in our project for energy conservation :- 3.1 Energy efficient LED fixtures are proposed for bracket lights provided of all buildings. 3.2 LED lighting fixtures are proposed for general light	19.98

50. Details of pollution control Systems

Source	Existing pollution control system	Proposed to be installed
Not applicable	Not applicable	Not applicable

Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Rs. 14,55,800/-
	O & M cost:	Rs. 72,800/-

51. Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
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1	Air Environment	Erosion control - dust suppression measures, barricading and top soil preservation	19.65
2	Land	Labour Camp toilets & sanitation	4.80
3	Health and Safety	Labour Safety Equipments and training	4.00
4	Facility	Disinfection and Health Check-ups	0.51
5	Environment Management	Environmental Monitoring	1.85

b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	Sewage Treatment Plant	MBBR Technology	57.20	9.50
2	Solid Waste Management	OWC	14.75	3.20
3	Landscaping	Development and Maintenance	9.08	0.90
4	Rain Water Harvesting	Recharge pits with bore well	2.77	0.40
5	Energy Saving	Solar PV panels	14.56	0.73
6	Environmental Monitoring	-	-	1.82

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

No Information Available

53.Traffic Management

Nos. of the junction to the main road & design of confluence:	Proposed site is located at Bopodi. The road network within the site has been designed to cater to the traffic loads of the project.
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Parking details:	Number and area of basement:	NA
	Number and area of podia:	1 number of podia of 2298.49 m2
	Total Parking area:	3751.30 sq.m.
	Area per car:	12.5 sq.m.
	Area per car:	12.5 sq.m.
	Number of 2-Wheelers as approved by competent authority:	644
	Number of 4-Wheelers as approved by competent authority:	161
	Public Transport:	Yes. Exiting Public Transport present up to project site.
	Width of all Internal roads (m):	6 m wide internal road is provided and 9 m turning radius will be provided.
CRZ/ RRZ clearance obtain, if any:	NA	
Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	NA	
Category as per schedule of EIA Notification sheet	8a building and construction project	
Court cases pending if any	NA	
Other Relevant Informations	The project area is in a residential zone. Proposed project consists of 3 residential buildings having 322 flats.	
Have you previously submitted Application online on MOEF Website.	No	
Date of online submission	-	
SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS		
Summorisred in brief information of Project as below.		
Brief information of the project by SEAC		

PP submitted their application for prior Environmental clearance for total plot area of 17032.11 Sq.Mtrs, FSI area of 21565.97 Sq.Mtrs. Non FSI area of 19122.71 Sq.Mtrs and total BUA of 40688.68 Sq.Mtrs.

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a)B2.

DECISION OF SEAC

During discussion following points emerged:

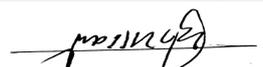
1. PP to submit Fire NOC and Garden NOC.
2. PP to submit undertaking for retaining of existing trees. PP to revise RG plan along with tree plantation plan adding local species of fruit bearing trees.

SEAC decided to **recommend** the proposal for prior environmental Clearance, subject to PP complying with the above conditions.

Specific Conditions by SEAC:

- 1) PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF & CC vide F.No.22-34/2018-IA.III dt.04.01.2019.
- 2) PP to submit CER plan to the Commissioner, PMC and submit the acknowledgement to the Member Secretary, SEIAA.
- 3) SEIAA decided to grant EC for: FSI: 21565.97 m2, Non-FSI: 19122.71 m2 and Total BUA: 40688.68 m2 (IOD no-CC/1290/18, Date-30.07.2018)

SEIAA DECISION

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 165 Meeting Date: April 25, 2019	Page 149 of 389	 Shri Mukund Athawale (Chairman SEIAA)
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Proposal was recommended in the 80th meeting of SEAC-3 for total plot area of 17032.11 m², FSI area of 21565.97 m². Non FSI area of 19122.71 m² and total BUA of 40688.68 m².

SEIAA decided to grant EC for: FSI: 21565.97 m² Non-FSI: 19122.71 m² and Total BUA: 40688.68 m² (IOD no-CC/1290/18, Date-30.07.2018)

SEIAA decided to grant EC subject to following conditions-

1. PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF & CC vide F.No.22-34/2018-IA.III dt.04.01.2019.

2. PP to submit CER plan to the Commissioner, PMC and submit the acknowledgement to the Member Secretary, SEIAA.

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2) PP to submit CER plan to the Commissioner, PMC and submit the acknowledgement to the Member Secretary, SEIAA.

3) SEIAA decided to grant EC for: FSI: 21565.97 m², Non-FSI: 19122.71 m² and Total BUA: 40688.68 m² (IOD no-CC/1290/18, Date-30.07.2018)

FINAL RECOMMENDATION

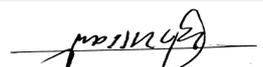
SEIAA have decided to grant the proposal for Prior Environmental Clearance subject to above conditions

SEIAA-AGENDA-200000075


Shri. Anil Diggikar (Member
Secretary SEIAA)

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Shri Mukund Athawale
(Chairman SEIAA)